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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CRL.REV.P. 1155/2023 CRL.M.A. 29526/2023

SALIM MALIK @MUNNA

.....Petitioner

Through: Ms. Nitya Ramakrishnan, Sr. Adv Mr.

Archit Krishna, Ms. Tamanna Pankaj Ms. Priya Vats and Ms. Stuti Rai,

Advocates.

versus

STATE (NCT OF DELHI)

....Respondent

Through: Mr. Da

Mr. Daksh Pandey, Advocate for Mr.

Madhukar Pandey, SPP along with

Mr. Aviral Bansal, Advocate.

CORAM:

HON'BLE MR. JUSTICE ANISH DAYAL

ORDER 09.10.2024

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- 1. In view of the Full Court Reference, list on 18th October, 2024.
- 2. Order be uploaded on the website of this Court.

ANISH DAYAL, J

OCTOBER 9, 2024/RK